

OFFICE OF THE DISTRICT JUDGE, PASCHIM BARDHAMAN
ENGLISH DEPARTMENT, ASANSOL-713304

Notification 08 , Dated, Asansol, the 06th day of July, 2019

On the basis of the candidates performance in Skill test and Interview conducted by the District Recruitment Committee on and from 02/07/19 to 04/07/19 the following 5 (Five) candidates are found suitable for being engaged as Data Entry Operator (D.E.O) on contractual basis. (In terms of Employment Notification no. 03 of 2019 Dated.01.06.2019)

Sl. No.	Roll No.	Name
01.	CCDEO060	PRIYANKA GHATAK ROY
02.	CCDEO011	SUPRIYA CHATTERJEE
03.	CCDEO026	ABHIMUNYA PAUL
04.	CCDEO001	BISWAJIT ADHIKARY
05.	CCDEO008	RANA CHOWDHURY

Following Candidates are empanelled in wait list in order of merit

Sl. No.	Roll No.	Name
01.	CCDEO047	ABDUL TAHID
02	CCDEO064	MANAS MUKHERJEE
03	CCDEO016	SOUMIK DAS
04	CCDEO025	NAZIMA KHATUN

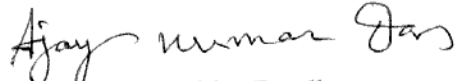
The aforesaid 5 (five) suitable candidates are to be engaged on purely contractual basis for a period of one year or till regular recruitment whichever is earlier following the provisions laid down in the G.O No. 1032-F(P₂) dt.08.02.2019 read with Memo no 5859—F[Y] dated 22/07/2013. In the event of any of those five selected candidates are found unwilling to accept the offer of engagement, then, candidates from wait list as per merit will be considered for engagement.

The panel so prepared shall remain valid till five vacancies get completely exhausted.

The selected candidates are directed to report to the office of the District Judge, Paschim Bardhaman, on **08.07.2019** for collection of engagement letter.

The appointing authority reserves the right to terminate the engagement of the candidate at any time without assigning any reason by giving 30 days advance notice in writing.

The candidates will not have and they will also not claim any right of regularization or absorption on regular post.


District Judge, Paschim Bardhaman
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Chairman District Recruitment Committee
Paschim Bardhaman